

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2014 &
I.A. No. 16 of 2014

Dated : 31st July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhasttigarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus

Chhattisgarh Elec. Reg. Commission & Anr. ..Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary
Mr. Arvind Banerjee (Rep.)

Counsel for the Respondent(s): Mr. C.K. Rai for R-1
Mr. Raunak Jain for R-2

ORDER

Post the matter for further hearing on **06.08.2014.**

(Rakesh Nath)
Technical Member
TS/js

(Justice M. Karpaga Vinayagam)
Chairperson